

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:180

ANSWERED ON:27.02.2007

ROAD ACCIDENTS

Deshmukh Shri Subhash Sureshchandra

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi High Court in view of the increasing numbers of fatal road accidents in January, 2006 has ordered Delhi Police to submit details of the traffic management and deaths occurred in road accidents;

(b) if so, the details thereof;

(c) whether the Supreme Court has also ordered for formulating a national policy by using scientific methods so that the increasing fatal road accidents could be reduced in the country; and

(d) if so, the action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) & (b): No, Sir. However, the High Court of Delhi in its order dated 18th January, 2007 in Writ Petition (Civil) No. 16565/2006 titled the Court on its own motion Vs. Union of India and Others directed the respondents to place on record the complete proposals by which they would like to control the traffic offences and accidents on the roads of Delhi. The Court also directed the Commissioner of Police and the Chief Secretary, Government of NCT Delhi to file data/details of all road accidents which have occurred in the years 2005 and 2006.

(c) & (d): No, Sir. However, the Government has taken several steps to improve road safety for road users, which as under:

(i) Road safety is the integral part of road design at planning stage for National Highways/Expressways.

(ii) Various steps to enhance road safety such as road furniture, road markings/road signs, introduction of Highways Traffic

Management System using Intelligent Transport System, enhancement of discipline among contractors during construction, road safety audit on selected stretches, have been undertaken by National Highways Authority of India.

(iii) Refresher training to Heavy Motor Vehicle drivers in the unorganised sector.

(iv) Involvement of NGOs for road safety activities by Department of Road Transport and Highways and National Highways Authority of India.

(v) Setting up of Model Driving Training Schools in the country.

(vi) Publicity campaign on road safety awareness through audio-visual print media.

(vii) Institution of National Award for voluntary organization/individuals for outstanding work in the field of road safety.

(viii) Tightening of safety standards of vehicles.

(ix) Provision for cranes and ambulance to various State Governments/NGOs under National Highways Accident Relief Service Scheme. National Highways Authority of India also provides ambulance at a distance of 50 KM on each of its completed highways under its Operation & Maintenance contracts.

(x) Widening and improvement of National Highways from two lanes to four lanes and four lanes to six lanes.

Apart from above, the Government has also formulated a National Urban Transport Policy which, inter alia, seeks to promote integrated land use and transport planning, greater use of public transport, use of cleaner technologies and non-motorized modes of travel leading to safety in travel and transportation.